

Shri Ramanathan Chettiar: May I know whether after the refusal of the Government of Maharashtra in regard to the water supply for the Madras city, the Andhra Pradesh Government have agreed to give water from the Krishna river for meeting the requirements of the Madras city?

Dr. K. L. Rao: I did not say that the Maharashtra Government had refused. All that they said was that this water had to be taken through an existing canal, and, therefore, the matter is yet to be looked into. Since, so far, no such information has been received either from Mysore or from Andhra Pradesh, as has been referred to by the hon. Member, it should be presumed that they agree to the release of this water for the Madras city.

Extension of C.H.S. Scheme

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*366. { **Shri Subodh Hansda:**
 Shri Yashpal Singh:

Will the Minister of Health be pleased to state:

(a) whether any scheme to cover the Central Government employees of Bombay and Calcutta under the Contributory Health Scheme is under consideration;

(b) the difficulties Government have for not extending the facility to employees of Bombay and Calcutta so far; and

(c) in lieu of the C.H.S. facility the alternative arrangements made for the employees?

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): (a) and (b). The C.H.S. Scheme will be extended to the Central Government servants and their families in Bombay sometime in October, 1963. Lack of funds is the main difficulty in extending the Scheme to other cities.

(c) The Central Government employees are eligible for reimbursement of the cost of treatment to the extent

permissible under relevant medical attendance rules applicable to them, if they are not covered by the C.H.S. Scheme.

Shri Subodh Hansda: May I know how many dispensaries will be opened and whether medical personnel have already been recruited to man them?

Dr. D. S. Raju: Preparations are completed for the opening of about 7 static dispensaries and 5 mobile units. They are expected to be started sometime in October.

Shri Subodh Hansda: Is it a fact that the present arrangement for payment of medical expenses to government employees not covered by CHS is very convenient to the Government as also to the employees?

The Minister of Health (Dr. Sushila Nayar): It is difficult for us to say how convenient or inconvenient it is. It was considered that a comprehensive scheme is better. That was why the CHS scheme was started in Delhi and now it is being extended to Bombay.

श्री यशपाल सिंह: क्या यह सच है कि जो लोग एलोपैथिक सिस्टम को अपने धर्म के खिलाफ समझते हैं और प्राणों की कीमत पर भी उस दवाई को लेना पसन्द नहीं करते, उन की तन्खाहों में से भी पैसा काटा जाता है ?

डा० सुशीला नायर: जी हाँ। ऐसे कोई ब्रादमी अभी तक मेरी नजर में नहीं आये हैं, जो अपने प्राणों से आयुर्वेद को ज्यादा प्यार करते हैं।

श्री यशपाल सिंह: ऐसे बहुत से ब्रादमी हैं। माननीया मंत्रिणी जी समझने की कोशिश करें।

अध्यक्ष महोदय: भ्रगर माननीय सदस्य पहले मिनिस्टर साहब को नहीं मिले, तो वह अब मिल लें।

Shri Tyagi: Since this scheme has been put to trial in Delhi, what is the result in terms of income and expenditure? If it is a losing concern, what is the percentage of annual loss?

Mr. Speaker: Is it strictly relevant to this question? The question is about extending it to Bombay and Calcutta.

Shri Tyagi: That can be done only when we know whether it has been a paying or losing proposition.

Mr. Speaker: Even if it is a losing concern, if it is for the benefit of the employees, why should it not be extended?

Shri Tyagi: We are concerned with expenditure also.

Dr. D. S. Raju: From the economic point of view, it is a losing concern. There are over five lakhs of beneficiaries and there is roughly 50 per cent loss.

Dr. Gaitonde: Since some of the Centrally administered areas like Goa and Pondicherry do not have these facilities, what steps are Government taking to extend these facilities to Goa and Pondicherry?

Dr. D. S. Raju: At the moment, we have no plans to extend it beyond Bombay, Calcutta and Madras.

Shrimati Savitri Nigam: Will the Ayurvedic dispensaries set up here on an experimental basis be extended to other areas where the CHS scheme is prevalent?

Dr. Sushila Nayar: If it is considered necessary, we may do that.

श्री भक्त वर्मान : श्रीमन्, यह योजना दिल्ली में प्रारम्भ की गई थी, लेकिन आश्चर्य यह है कि अभी तक दिल्ली के भी कुछ भागों में इस को पूरी तरह से लागू नहीं किया गया है, जैसे शाहदरा और केंटोनमेंट में। मैं यह जानना चाहता हूँ कि क्या इस योजना को ऐसे स्थानों पर भी लागू करने का प्रयत्न

किया जा रहा है, यदि हाँ, तो वह कब तक लागू होगी ?

डा० सुशीला नायर : इन इलाकों में भी कुछ न कुछ इन्तजाम तो हो रहा है। कुछ मोबाइल डिस्पेंसरी वगैरह का इन्तजाम वहाँ पर है। बात यह है कि इन इलाकों में बहुत कम संख्या और बहुत बिखरे हुये गवर्नमेंट सर्वेंट्स हैं। इसलिए वहाँ पर इस स्कीम को एक्स्टेंड करने में दिक्कत आई थी। उस को हल करने की कोशिश हो रही है।

Shrimati Vimla Devi: Has the Pay Commission's recommendation to extend the CHS scheme to all Central Government employees been accepted by Government? If so, are they implementing it?

Mr. Speaker: Is it connected with this?

Shri S. M. Banerjee: Yes. The Pay Commission had made that recommendation.

Dr. Sushila Nayar: All the Government servants are being given medical care in some form or the other. Where there is a large concentration of Government servants we have tried to introduce the contributory health scheme which as my hon. colleague has said is being subsidised by 50 per cent by the Government of India. Where there are small numbers scattered about, the reimbursement rules which were in existence before the CHS came into being are still being followed.

Shri S. M. Banerjee: Government gave an assurance that this scheme is likely to be extended to Government pensioners also. I want to know whether a final decision has been taken.

Mr. Speaker: Where?

Shri S. M. Banerjee: In Delhi and outside.

Dr. Sushila Nayar: That matter is still under consideration.

Shri S. M. Banerjee: They will die in the meantime!

श्री कछवाय : मैं यह जानना चाहता हूँ कि क्या कुछ सरकारी कर्मचारियों द्वारा यह शिकायत मिली है कि उन को इस चिकित्सा से ठीक लाभ नहीं होता है और इस लिए उन्होंने होमियोपैथी और आयुर्वेद की चिकित्सा की मांग की है।

डा० सुशीला नायर : ऐसी कोई शिकायत नहीं मिली है। आयुर्वेद की एक डिस्पेंसरी तो इस वक्त चल भी रही है। जिस को आयुर्वेद की दवा लेनी हो, वह वहाँ जा सकता है।

श्री कछवाय : होमियोपैथी की ?

Flies in Soda-water Bottle

*367. **Shri Bibhuti Mishra:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that the NDMC officials recently found flies in a bottle of soda-water and after raid on the aerated water plant near New Delhi station found that the conditions there were unhygienic; and

(b) if so, whether Government have devised any method to check up the soda water bottles and other cold drinks regularly?

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): (a) Yes, Sir. The health staff of the NDMC recently found a few flies in a bottle of aerated water near New Delhi station. On inspection of the factory in question the conditions were found to be unhygienic. Necessary action against the factory was taken by the Delhi Municipal Corporation within whose limits the factory was and it was closed down on the 30th May, 1963.

(b) Surprise inspection of factories and shops dealing in aerated water and cold drinks is being carried out regularly by the Municipal health staff.

श्री विभूति मिश्र : मैं यह जानना चाहता हूँ कि जहाँ जहाँ इस तरह से सोडा वाटर बनता है, वहाँ पर ऐसी बातों की रोक थाम के लिए सरकार क्या कार्यवाही कर रही है।

स्वास्थ्य मंत्री (डा० सुशीला नायर) : डिप्टी मिनिस्टर साहब ने अभी कहा है कि म्यूनिसिपैलिटी का हेल्थ स्टाफ़ सेनिटरी इस्पैक्टर्ज़ वगैरह, इस्पैक्शन के लिए वहाँ पर जाते हैं और अगर कोई गलत चीज़ नज़र आती है, तो सम्बद्ध व्यक्ति के खिलाफ कार्यवाही की जाती है।

श्री विभूति मिश्र : मैंने यह सवाल केवल दिल्ली के बारे में नहीं पूछा है। सारे हिन्दुस्तान में सोडा वाटर बनता है और लोग उस को पीते हैं। दिल्ली तो कैपिटल है, लेकिन उन सब जगहों पर सरकार क्या कार्यवाही कर रही है ?

अध्यक्ष महोदय : यहाँ तो निकाल लेने दीजिए।

Dr. Gaitonde: I want to know whether water in these bottles is sterilised and if so what are the methods which are being used by the Ministry to find out whether it is sterilised or not?

Dr. Sushila Nayar: In Delhi we hope we give safe water to everybody to drink.

Shri Tyagi: Sterilised water to be given to everybody? Is that the Home Ministry's rule?

Dr. Sushila Nayar: I said safe water.

Shri Tyagi: I thought sterilisation was to be done in connection with family planning... (Interruptions).

Mr. Speaker: Sterilised water may be given to Mr. Tyagi.

Shri B. S. Pandey: The hon. Deputy Minister said just now that necessary action would be taken against the factory. I want to know what would